

15.00 hrs

The Lok Sabha re-assembled after Lunch at

*Fifteen of the Clock.*

(Shri Giridhar Gamang *in the Chair*)

**MATTERS UNDER RULE 377**

**MR. CHAIRMAN :** Now, the House will take up Matters under Rule 377.

**Title:** Need to sanction the requisite amount to extend the Kapadvanj-Modasa broad gauge railway line in Western Railway Division to Shamlaji road.

**SHRI MADHUSUDAN MISTRY (SABARKANTHA):** The extension of Kapadvanj-Modasa broad gauge railway line to Shamlaji Road will connect Udaipur-Chittorgarh with Mumbai directly by rail route, and Modasa-Kapadvanj-Anand to Delhi *via* Udaipur-Chittorgarh. The construction of 15 kilometre new railway line will open up an alternative rail route from Delhi to Chittorgarh-Udaipur to Modasa-Kapadvanj-Nadiad and to Mumbai.

The idea was accepted by the then hon. Minister of Railways in the year 2003 and he announced to survey the construction of Modasa-Shamlaji railway line and accordingly the Western Railways carried out a survey which is completed. This project falls within the Western Railways Division. The project cost is not much and falls within the discretionary powers of the hon. Minister of Railways from his own Budget.

I request the Ministry of Railways to sanction this amount so that a 15 kilometre broad gauge railway line can be laid, to open a third route from Delhi to Ahmedabad *via* Chittorgarh-Udaipur-Modasa and Nadiad-Vadodara to Mumbai, and *vice versa*.